

अनुसार सितम्बर, 1995 में बांका जिले में आई बाढ़ से 53 लोगों और 694 पशुओं की मृत्यु हुई थी। बाढ़ से 65,998 मकान पूर्णतः तथा 2,830 मकान अंशतः क्षतिग्रस्त हुए थे।

(ग) राज्य सरकार को प्रभावित क्षेत्रों में राहत और पुनर्वास कार्य करने के लिए भारत सरकार ने 1995-96 के लिए आपदा राहत निधि के अपने समग्र शेयर को 36.78 करोड़ रुपये की राशि बिहार को निर्मुक्त कर दी है।

Indiscriminate construction around Ancient Monuments in Old Goa

598. SHRI JOHN F. FERNANDES: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that there are indiscriminate construction activities and settlement around the ancient monuments at Old Goa which are declared National Protected Monuments and protected by ASI;

(b) if so, whether Government are aware that these structures besides defacing the aesthetic beauty will also pose a danger to the ancient monuments; and

(c) whether Government is contemplating further to declare this area as 'Heritage Zone' to protect these monuments and to control indiscriminate constructions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) and (b) Yes Sir. To control the indiscriminate construction activities and to maintain the natural beauty of the ancient monuments and its environs the Govt. issued a notification on 10th June, 1992 declaring areas up to 100 metres from the protected limits and further beyond it up to 200 metres near or adjoining

protected monuments to be prohibited and regulated areas respectively.

After the notification two cases of unauthorised construction were noticed and the matter was reported to the State Govt. for taking necessary action.

(c) Archaeological Survey of India has approached the State Govt. to declare old Goa as 'Heritage Zone'.

Production of Ethambutol HCL

599. SHRI V. RAJAESHWAR RAO:

DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the total production of Ethambutol HCL in our country for the last three years;

(b) the total annual demand for Ethambutol HCL in our country;

(c) the manner in which shortfall is made good;

(d) the cost of production per unit of Ethambutol and its market price;

(e) whether the selling price of this drug is controlled; and

(f) the steps being taken to boost the production of this drug?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SHRI EDUARDO FALEIRO): (a) As per the information available, the production of Ethambutol in the organised sector during the last three years was as under:—

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| 1992-93 | — | 453.01 TPA |
| 1993-94 | — | 570.80 TPA |
| 1994-95 | — | 675.43 TPA |
| | | (estimated) |

(b) The Working Group on Drugs and Pharmaceuticals for the Eighth Five Year Plan had estimated demand to be as follows:—